

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CW-74/2020)

Jasjit Singh Dhani

..... Petitioner.

Vs

Gokul Kumar and ors.

..... Respondents.

Shri R. Menezes, Ms. Gina Almeida and Shri N. Fernandes, Advocates for the petitioner.

Ms. A. Kamat, Advocate holding for Shri V. Rodrigues, Advocate for the respondent nos.1 and 2.

Ms. M. Correia, Addl. Govt Advocate for the respondent nos.3 to 6.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 18th August 2020.

P.C.

Learned Counsel for the respondent nos.1 and 2 seeks time. Post the matter on 25.8.2020.

DAMA SESHADRI NAIDU, J.

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